

GOVERNMENT OF INDIA
MINISTRY OF STEEL

RAJYA SABHA
UNSTARRED QUESTION NO. 1754
FOR ANSWER ON 18/12/2023

LANDS OF UNITS OR PLANTS OF SAIL

1754. Shri V. Vijayasai Reddy:

Will the Minister of Steel be pleased to state:

- (a) whether it is a fact that lands of units or plants of SAIL are in the name of respective SAIL plants;
- (b) whether it is also a fact that ownership of lands of Bhilai, Bokaro, Durgapur, IISCO, Salem, etc., are all freehold;
- (c) if so, the reasons that ownership of the land of RINL is not in the name of the plant, but is in the name of Ministry of Steel; and
- (d) the reasons that Government is not willing to transfer ownership of land to RINL to increase its asset base and also improve its credit worthiness?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF STEEL

(SHRI FAGGAN SINGH KULASTE)

(a)&(b): The lands of Plants/Units of Steel Authority of India Limited (SAIL) are in the name of the respective Plants/Units. The ownership of lands in respect of Bhilai Steel Plant, Bokaro Steel Plant, Durgapur Steel Plant, IISCO Steel Plant, Salem Steel Plant, Alloy Steels Plant and Visveswaraya Iron & Steel Plant is on freehold basis. The ownership of land in respect of Rourkela Steel Plant is on leasehold basis.

(c)&(d): The lands for the Visakhapatnam Steel Plant (VSP) of Rashtriya Ispat Nigam Limited (RINL) were acquired by the Government of Andhra Pradesh on behalf of Central Government and transferred in the name of Ministry of Steel, Government of India. The lands are being utilized by RINL under Power of Attorney for the Steel Project. No such proposal for transfer of ownership of land to RINL is under consideration.
